NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA no. 123/2017 in C.P. No. 41/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>26.05.2017</u>

Name of the Company:

Neesa Leisure Ltd.

V/s.

Subramania Chandersekar

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. ASHOK SACKDENT

AR

2. Ravish Bhath

Adrocate

Respondent (Applicant

ORDER

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent. Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks. serving a copy in advance to the Original Respondent.

List the matter on 25.07.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of May, 2017.